

**GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 2060
TO BE ANSWERED ON- 05/08/2026**

PM JANMAN AND DAJGUA IN WEST BENGAL

2060 SHRI SAMIK BHATTACHARYA:

Will the Minister of Tribal Affairs be pleased to state:

- (a) year of launch of PM JANMAN and DAJGUA nationally and whether West Bengal's onboarding under both schemes remained pending since inception;
- (b) name and population of PVTGs in West Bengal, habitations identified under PM JANMAN and benefits, housing, roads, drinking water, mobile medical units denied due to State non-participation;
- (c) total Central funds allocated for West Bengal under PM JANMAN since inception that remained unutilised due to absence of State onboarding; and
- (d) timeline for completing the PVTG household survey commenced on 27th May 2026 and commencing physical delivery of PM JANMAN benefits to eligible beneficiaries?

ANSWER

**MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)**

(a): On 15th November 2023, Hon'ble Prime Minister launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN). Hon'ble Prime Minister launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA JGUA) on 2nd October, 2024. Ministry of Tribal Affairs has carried out an orientation programme on schemes of MoTA including PM JANMAN and DA JGUA for Officers of State Governments to facilitate formulation of proposals and progress thereon. During the current financial year, Ministry has also approved projects amounting to Rs.12574.70 lakhs in State of West Bengal for MoTA components under DA JGUA.

(b): Three PVTGs namely Birhor, Lodha and Toto have been identified in West Bengal. Based on the data captured during habitation level data collection exercise carried by the State Government through PM Gati Shakti mobile application to estimate PVTG population figures and infrastructure gaps, the details of number of PVTG habitations identified (tentative) and PVTG population in the State of West Bengal is tabulated below:

No. of District	No. of Blocks	No. of Villages	No. of PVTG habitations	PVTG HHs	PVTG Population
4	24	428	495	19991	68720

The actual number beneficiaries to be covered under the abhiyan is subjected to eligibility criteria of specific guidelines of concerned interventions as per norms approved.

The details of progress of interventions under PM JANMAN in the State of West Bengal (as on 30.06.2026), based on the information provided by the concerned Ministries/Department, is as under:

MoRD (PMAY-G)		MoRD (PMGSY)		MoJS (JJM)		MoHFW (NRHM)	MoWCD (PO SHAN 2.0)		MoE (SSA)	
Houses Sanctioned (HHs)	Completed (HHs)	Roads sanctioned (in KM)	Completed (in KM)	Sanctioned Villages	Saturated Villages	MMUs sanctioned & Operational	AWCs sanctioned	AWCs Operational	Sanctioned (No.)	Work Completed (No.)
-	-	-	-	418	86	16	-	-	-	-

MoP (RDSS)		MNRE		MoC (DoT-USOF)		MoTA			
HHs Sanctioned	HHs Electrified	HHs Sanctioned	HHs Electrified	Habitation planned for coverage	Habitation covered	MPCs sanctioned	MPCs completed	VDVKs sanctioned	Business Started
3372	3372	-	-	12	3	-	-	5	0

(c): The details of financial progress under PM JANMAN for VDVVs in the State of West Bengal during last 03 years is as under:

(in Rs. Lakhs)

FY 2023-24		FY 2024-25		FY 2025-26	
Funds sanctioned	Funds released	Funds sanctioned	Funds released	Funds sanctioned	Funds released
-	-	-	-	13.9	6.95

State Government had not submitted any proposals for MPCs to Ministry of Tribal Affairs. The records of the funds utilised for interventions to be carried out by other Ministries/Departments are maintained by concerned Ministries / Departments.

(d): PVTG household survey is being carried out by State of West Bengal and State Government has surveyed 18173 PVTG households. The State Government is required to examine the data captured and take appropriate action in consultation with line Departments to address the gaps identified in terms of schemes norms and eligibility criteria.
